

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

Appeal No. 240/252/ND/2017

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.01.2018.

NAME OF THE COMPANY: Magadh Plas Pvt. Ltd. Vs. ROC

SECTION OF THE COMPANIES ACT: 252

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Ms. Aparna Mudiam, Assistant Registrar of Companies for ROC

ORDER

Ld. Assistant ROC, prays for some time to file the objections, if any.

To come up on 7th February, 2018.

Sd-

(Deepa Krishan)
Member (T)

Sd-

(Ina Malhotra)
Member (J)